## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/152/2016

NAME OF THE PETITIONER(S)

: M/s Mather Projects Private Limited & another

NAME OF THE RESPONDENT(S)

: M/s Fancy Resorts & Convention Centre Pvt. Ltd. & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

MR. P. H. ARVINDH PANDIAN

SR. COUNSEL

FOR ANANT MERATHIA

2. W.R.R. ARVN NATARATAN

tor M. SOUNDERRAJAN

Coursel for petitioners

## **ORDER**

Counsel representing both the parties present. Both of them prayed time for submission of arguments in C.A.No.1 of 2015. At request, time extended. Put up on 30.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)